Details of officers repatriated from PNGRB.

SI. No.	Name	Designation	Parent Department/ organization
1.	Shri Ajay Tyagi	Secretary	IAS (HP Cadre)
2.	Shri Vijay Duggal	OSD (D)	BPCL
3.	Shri R.K. Samtani	OSD (S)	IOCL
4.	Shri D.K. Himanshu	Asst. Director (A)	UPSC (repatriated to Ministry of Commerce)

Gas pipeline infrastructure in the country

3507. SHRIMATI SHOBHANA BHARTIA: SHRI N.K. SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government proposes to boost the gas pipeline infrastructure over the next few years;
 - (b) if so, the details thereof;
- (c) whether there is a wide gap between the gas pipeline networks of South-East and in North-East India; and
 - (d) if so, to what extent the current gaps in gas pipeline network are to be bridged?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Government has authorized GAIL (India) Ltd. and Reliance Gas Transportation Infrastructure Ltd. (RGTIL) for laying nine new natural gas transportation trunk pipelines, whose details are given in the Statement (*See* below).

(c) and (d) Yes, Sir. However, the natural gas transportation infrastructure in these areas would substantially expanded with the completion of these pipelines.

Statement

RGTIL

SI.	Name of the	Approximate	States and Districts through which		
No.	pipeline	length	pipeline is passing		
		(in km)			
1	2	3	4		
1.	Kakinada-Basudepur-	1100	Andhra Pradesh East Godavari,		
	Howrah Gas Pipeline		Vishakhapatnam,	Vizainagaram	and
			Srikakulam		

1	2	3	4	
			Orissa: Bhadrak, Baleshwar and Mayurbhanj.	
			West Bengal: East Medinipur, West Medinipur, Howrah and Hugli	
2.	Kakinada-Nellore- Chennai Pipeline	557	Andhra Pradesh: Krishna, Guntur, Prakasam, Nellore and Chittoor.	
			Tamil Nadu: Thiruvallur and Chennai	
3.	Chennai-Tuticorin Pipeline	670	Tamil Nadu: Thiruvallure, Vellore, Kanchipuram, Tiruvannamalai, Vilupuram, Salem, Namakkal, Karur, Dindigul, Virudunagar, Tuticorin, Tirunalveli, Ramanathapuram, Erode, Coimbatore, Dharmapur and Sivagana.	
4.	Chennai-Bangalore- Mangalore Pipeline	660	Tamil Nadu: Thiruvallur, Vellore and Krishnagiri.	
			Andhra Pradesh: Chittoor.	
			Karnataka: Kolar, Bangalore Rural, Bangalore, Tumkur, Mandya, Mysore, Hassan, Chikmagalur and Dakshina Kannada.	
GΑ	IL			
5.	Dadri-Bawana-Nangal Pipeline	610	Uttar Pradesh: Gautam Budh Nagar, Ghaziabad.	
			Haryana: Sonepat, Panipat, Karnal, Kurushetra, Yamunanagar and Kaithal.	
			Punjab: Sangrur, Bhatinda and Ludhiana.	
6.	Chainsa-Gurgaon- Jhajjar-Hissar Pipeline	310	Haryana: Faridabad, Gurgaon, Jhajjar, Rohtak and Hissar.	
			Rajasthan: Alwar	
7.	Jagdispur-Haldia	876	West Bengal: Puruliya, Bankura and Medinipur.	
			Jharkhand: Hazaribagh and Bokaro.	
			Bihar: Bhabhua, Rohtas, Aurangabad, Gaya.	
			Uttar Pradesh: Rae Bareli, Sultanpur, Jaunpur, Varanasi and Chandauli.	

1	2	3	4	
8.	Dabhol-Bangalore Pipeline	730	Maharashtra: Ratnagiri and Kolhapur.	
			Karnataka: Belgaum, Dharwad, Haveri, Davanagere, Chitradurga, Tumkur and Bangalore.	
9.	Kochi-Kanjirkkod- Bangalore/Mangalore Pipeline	822	Kerala: Ernakulam, Thrissur, Palakkad, Mallapuram, Kozhikode, Kannur and Kasargod.	
			Tamil Nadu: Coimbatore, Erode, Salem and Dharmapuri.	
			Karnataka: Dakshin Kannada, Chamarajnagar, Mandya Bangalore	

Setting up of refineries in foreign countries

3508. SHRI GOVINDRAO WAMANRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is encouraging Indian oil companies to establish refinery plants in other countries;
 - (b) if so, the reasons behind this approach;
- (c) whether Government has made any fresh policy/guidelines to establish refinery plants in other parts of the country; and
- (d) if so, the details thereof indicting how many companies are ready to establish refinery plants in other parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (d) Setting up of a refinery is a commercial decision of a Public/Private Enterprise. Any Public/Private Enterprise can set up a refinery depending on its techno-commercial viability.

Government delicensed the refinery sector in June, 1998. Based on the information available, the details of the Greenfield refineries being set up are as under:—

Location of the	Set up by	Capacity	
Refinery		(MMTPA)	
1	2	3	
Paradip, Orissa	Indian Oil Corporation Limited	15	
Bina, Madhya Pradesh	A joint venture of Bharat Petroleum Corporation Limited and Oman Oil	6	
	Company		